

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 573 OF 2019
IN DFR NO. 1646 OF 2019**

Dated: 12th April, 2019

In the matter of:

M/s Samalpatti Power Company Private Limited Appellant(s)
Versus	
Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **15-04-2019**.

Court Master / PPS

tpd/pk